NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 01.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/16	TP 212/17	For furnishing PAN particulars of the Company and filing ROC	391 / 394	Elmeasure (India) Pvt. Ltd.

SL.	NAME (IN CAPITA t)		SIGNATURE
NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	

Shreyan.A
Petitioner
9036118414
For VGBALLOCIATES

ORDER

Counsel for Petitioner is present. R.D already filed his report. Await report from ROC-Karnataka, Bangalore. Petitioner Counsel is directed to offer comments on the Report of R.D if any and further directed to furnished pan particulars of the Company involved. Time granted till 14/12/2017.

Member (J)